

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 22nd October, 2020

No.LJ(B).69/2012/53 – In the interest of public service and in exercise of the powers conferred under sub-section (1) and (2) of Section 20 of the Code of Criminal Procedure, 1973, the Governor of Meghalaya is pleased to appoint Shri Malthus S. Sangma, MCS, Additional Deputy Commissioner, East Jaintia Hills District as the Additional District Magistrate within East Jaintia Hills District with immediate effect and till he holds the said post.

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(S.K. Sangma),
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.

Memo No.LJ (B).69/2012/53-A,

Dated Shillong, the 22nd October, 2020

Copy forwarded to: -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Jaintia Hills District, Khliehriat this has a reference to your letter No.EJHD/Con.22/Misc/2016/Pt.I/70, dt. 06.10.2020.
3. The Personnel & A.R. (A) Department for information.
4. Shri Malthus S. Sangma, MCS, Additional Deputy Commissioner, East Jaintia Hills District, Khliehriat.
5. ✓ The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,

S. Sangma

sk
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.